

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-3768**  
ANSWERED ON-18.03.2021

**IMPLEMENTATION OF SOLAR ENERGY SCHEME**

+3768. SHRI JYOTIRMAY SINGH MAHATO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has launched solar energy scheme and if so, the details thereof;
- (b) whether the said scheme is being implemented in West Bengal and if so, the details thereof;
- (c) whether the Union Government has received any proposal from the State Government and if so, the details thereof; and
- (d) the quantum of solar power being received by the State of West Bengal?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) Details of the schemes presently being implemented by the Ministry of New and Renewable Energy for promotion of solar energy and implementation status of these schemes in the State of West Bengal are placed at **Annexure**.

Based on the proposals received from the State of West Bengal following projects have been approved by the Ministry and are under implementation by the State implementing agency:

- i. 50 MW capacity allocated under Grid-Connected Rooftop Solar Programme Ph-II.
- ii. Solarization of 700 nos. of individual grid-connected agriculture pumps sanctioned under Component-C of PM-KUSUM Scheme in January, 2021.

(d) Till 28.2.2021, following solar energy capacities have been installed in the State of West Bengal:

(i) Grid-Connected Solar Power: 149.84 MW

(ii) Off-grid Solar Power:

- Solar Study Lamps: 17,662 nos.
- Solar Home Lights: 1,45,332 nos.
- Solar Street Lights: 11,813 nos.
- Solar Pumps: 653 nos.
- Solar Power Packs: 1.73 MWp

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## Annexure

Annexure referred in reply to Part (a) of the Lok Sabha Unstarred Question No. 3768 to be answered on 18.03.2021 on 'Implementation of Solar Energy Scheme'

### **Details of the schemes presently being implemented by the Ministry of New and renewable Energy for promotion of solar energy and implementation status of these schemes in the State of West Bengal**

<b>Scheme</b>	<b>Application/ Size</b>	<b>CFA available &amp; Intended beneficiary</b>	<b>Scheme available for West Bengal</b>	<b>Implementation Status in West Bengal</b>
a) Solar Park Scheme	Scheme aims to develop Solar Parks and Ultra Mega Solar Power Projects for setting up of 50 solar parks of 40,000 MW capacity in the Country	<p>Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower. Also, up to Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).</p> <p><b>Intended beneficiary:</b> Solar Power Park Developer (SPPD), Central Transmission Utility and State Transmission Utility (STU)</p> <p><b>Application process:</b> Proposal for solar park is submitted to SECI. On approval, CFA is disbursement by MNRE through SECI.</p>	Yes	At present, no solar park is being implemented in West Bengal.
b) CPSU Scheme Phase-II (Government Producer Scheme)	Total size of the scheme 12000 MW.	<p>Viability Gap Funding (VGF) of up to Rs. 0.7 Cr./MW is provided. Use of domestically manufactured solar PV cells and modules is mandatory. VGF is released in two tranches as follows:</p> <p>i. 50% on Award of contract to the EPC contractor (including in-house EPC Division); and</p> <p>ii. balance 50% on successful commissioning of the full capacity of the project</p> <p><b>Intended beneficiary:</b> Government Producers</p> <p><b>Application process:</b> Tender is brought out by SECI/ IREDA for reverse bidding on VGF. VGF is sanctioned to successful Government Producers.</p>	Yes	No proposals received from the State.
c) Scheme for Distributed Grid-connected Solar PV Power Projects in	Capacity proposed to be installed is 52 MW	<p>i. Ministry provides 40% of the project cost discovered through competitive bidding process as grant to developer;</p>	No	

<p>Andaman &amp; Nicobar Islands and Lakshadweep Islands with Capital Subsidy from MNRE</p>		<p>ii. No additional grant for the preparation of DPR, conducting field survey, fund handling / service charge will be provided</p> <p>iii. The Capital Subsidy will be released in three tranches as mentioned below:</p> <ul style="list-style-type: none"> <li>➤ 15% on completion of site development and civil works at site;</li> <li>➤ 60% on successful commissioning of the plant; and</li> <li>➤ Balance 25% after one year of operation of the plant.</li> </ul> <p><b>Intended beneficiary:</b> PSU Developers such as NLC, NTPC, REIL and SECI or UT Administrations of A&amp;N Islands or Lakshadweep islands.</p> <p><b>Application process:</b> Proposal is submitted by PSU/ UT Administration to MNRE. On approval, Central subsidy is sanctioned to concerned PSU/ UT Administration.</p>		
<p>d) Phase-II of Grid Connected Rooftop Programme</p>	<p>4000 MW in residential sector</p>	<p>Central Financial Assistance will be as under:</p> <p>(i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower.</p> <p>(ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower, up to 3 KW and 20% for system capacity above 3 kW and up to 10 kW.</p> <p>(iii) Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common activity.</p> <p>Further, incentive is being provided to</p>	<p>Yes</p>	<p>50 MW capacity allocated in December, 2020.</p>

		<p>Discoms based on percentage of year-wise installed capacity achieved against previous year's cumulative installation.</p> <p><b>Intended beneficiary:</b> Residential customer, Group Housing Societies (GHS) and Residential Welfare Associations (RWA)</p> <p><b>Application process:</b> Discoms are implementation agencies under the Scheme. Capacity is sanctioned to implementation agencies by MNRE.</p>		
e) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	<p>(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 20 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 15 lakh existing agricultural pumps up to 7.5 HP capacity each.</p>	<p>For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the commercial operation date.</p> <p>For Components-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided to the beneficiary. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu &amp; Kashmir and Ladakh; and island UTs of Lakshadweep and A&amp;N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided. The State Government will also provide subsidy of 30% of the cost of standalone pump/ solarization, or higher.</p> <p>State may also opt for feeder level solarization under Component-C.</p> <p><b>Intended beneficiary:</b> Farmers</p> <p><b>Application process:</b> State Nodal Agencies of MNRE/ Discoms/ State Agricultural Department/ State Horticulture Department are implementation agencies under Scheme. Capacity is sanctioned to implementation agencies by MNRE.</p> <p>Applications are invited by the implementation agencies and CFA is sanctioned to eligible beneficiaries.</p>	Yes	700 nos. of solarizations of existing pumps sanctioned under Component-C of the Scheme. No demand received from the State of West Bengal under Component-A and Component - B.
f) Off-grid and	a) Solar Street	CFA up to 30% of the benchmark cost	Solar street	No demand was

<p>Decentralized Solar PV Applications Scheme: Phase-III</p>	<p>Lights / Solar Power Packs</p> <p>b) Solar Study lamps</p>	<p>or tender cost of the system, whichever is lower, in General Category States and 90% of the benchmark cost or tender cost of the system, whichever is lower, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu &amp; Kashmir and Ladakh; and island UTs of Lakshadweep and Andaman &amp; Nicobar.</p> <p>For solar study lamps, CFA up to 85% of the solar study lamp cost is provided for all states.</p> <p><b>Intended beneficiary:</b> Students, Communities and Public Service Institutions.</p> <p><b>Application process:</b> State Nodal Agencies of MNRE are implementation agencies under the Scheme. Demand is aggregated by these agencies and submitted to MNRE for approval. CFA provided to beneficiaries through implementation agencies.</p>	<p>lights and solar power packs were initially available in all States including West Bengal.</p> <p>After continuation of the Scheme in 2020-21, these applications are available only in NE States.</p> <p>Solar study lamps are available in NE States and LWE affected districts.</p>	<p>received from the State of West Bengal.</p>
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